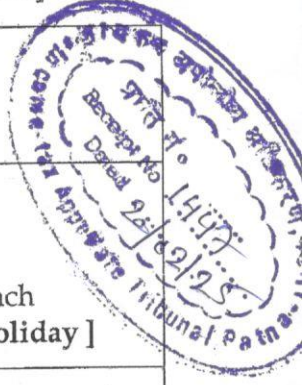


REVISED

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 24/02/2025 TO 27/02/2025
[28/02/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)
"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench [Bench will not function on 26/02/2025 being Gazetted Holiday]
"Patna" Division Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench) [Bench will not function on 26/02/2025 being Gazetted Holiday]
"Patna" SMC Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "Patna Division" Bench) [Bench will not function on 26/02/2025 being Gazetted Holiday]
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" & "C" Bench)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member [Hybrid Court Hearing after Cuttack, Patna (Division & SMC Bench)] [Bench will not function on 24/02/2025]



Manish Bhoi
Assistant Registrar
20/02/2025

B.C.
20/02/2025